

C.A. 2/6/87

Office Notes, Office Memorandum, of
Coram, Appearances, Tribunal's Orders
of Directions and Registrar's Orders.

Tribunal's Orders

Fixed on 1-4-87.

Dated 1-4-87

Mr. D.V. Grangal for the
applicants has filed a
Pursis that the applicants
want to withdraw this
application as the impugned
reversion order is cancelled.
The application is accordingly
disposed of as Withdrawn.

B. C. G. S.

VC



Order copies dt. 8/4/87 are
served on the Applicant No. 1
on 11/4/87 & Applicant No. 2
on 15.4.87.

20.4.87.